

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3257  
ANSWERED ON:30.11.2010  
FORENSIC EXPERTS  
Ramasubbu Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to declare the `Year 2010` as `Forensic Year`;
- (b) if so, the details thereof;
- (c) whether the number of forensic experts is dwindling in various States in the country;
- (d) if so, whether the Government has taken steps to assist the States to fill the backlog of vacant posts;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam. The Government is observing 'year 2010' as "Forensic Year".

(b): (i) With a view to revamping and modernizing the organizational structure/set of various Forensic Laboratories, personnel policies, training needs etc., the Ministry of Home Affairs engaged to distinguished Scientists as Consultants for preparation of "Prospective Plan for Indian Forensic". They have submitted their report and has recommended various measures to strengthen the forensic set up in the country which are at various stages of implementation.

(ii) Besides above, it has been decided to set up three new hi-tech Central Forensic Science Laboratories at Pune, Bhopal and Guwahati to cater to the needs of the investigating agencies.

(iii) Expansion and upgradation of existing Central Forensic Science Laboratory at Kolkata and Chandigarh is also under way to meet the new technical requirements.

(iv) A Plan scheme to set up six new Regional Forensic Science Laboratories (RFSs) and 52 district Mobile Forensic Units (DMFUs) in various States/Union Territories has also been approved already.

(c) to (f): Filling up the vacancy(ies) in State Forensic Science Laboratories comes under the purview of respective State Governments and the necessary action is to be taken by them.

There is no scheme of Central Government to provide assistance to State Governments for filling up vacant posts in Forensic Laboratories of the State Governments.